

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 319

CA-124/2018

IN

CAA-246(ND)/2017

IN THE MATTER OF:

M/s. Ajay Fincap Consultants Pvt. Ltd. & Ors. Petitioner/Applicant

Vs.

The Regional Director Respondent

Order under Section 230-232

Order delivered on 29.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner :
For the RD : Mr. Aakash Sharma, Adv.

ORDER

CA-124/2018

Ld. Counsel appears for the Petitioner. Two weeks' further time granted to comply with the order dated 01.04.2024.

List the matter **on 10.06.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Ajay

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)